

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Customs Appeal No.313 of 2012

(Arising out of OIO-KDL/COMMR/30/2012-13 dated 28/09/2012 passed by Commissioner of CUSTOMS-KANDLA)

Shakti Forwarders Pvt Ltd

.....Appellant

Om Guru Shakti, Sector No. 1,
Plot No. 48/8, Behind Modern Scholl Oslo Society, Gandhidham,
Kutch, Gujarat

VERSUS

C.C.-Kandla

.....Respondent

Custom House,
Near Balaji Temple,
Kandla, Gujarat

APPEARANCE:

Shri Devashish, Advocate for the Appellant

Shri Rajesh Agarwal, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 20.12.2022

DATE OF DECISION: 23.02.2023

The appeal is disposed of. For order, see order of date in Service Tax Appeal No. 312 of 2012.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Mehul